

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.856
TO BE ANSWERED ON 3RD DECEMBER, 2024

REGISTERED BENEFICIARIES OF PDS

856 DR. V. SIVADASAN

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of people registered as beneficiaries of Public Distribution System (PDS) in the country, State-wise, year-wise for the last five years;
- (b) the amount of money spent on each PDS for each State by the Union Government, year-wise, State-wise and scheme-wise for the last five years; and
- (c) the number of people who have been removed or opted out of PDS in the last five years, State-wise and year-wise?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The PDS is now governed as per the provisions of The National Food Security Act, 2013. The Act provides for coverage of 75% of the rural and 50% of the urban population, which at Census, 2011 population comes out to around 81.35 crore persons. A statement indicating the State/UT-wise number of beneficiaries covered under the Act during the last 5 years is at **Annexure I**.

(b): The Government of India does not allocate State-wise funds under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) rather funds towards food subsidies are released to the Food Corporation of India (FCI) and States that have adopted Decentralized Procurement based on the distribution of food grains to the targeted beneficiaries.

The details of food subsidies released to FCI & DCP States for the last 5 years are in **Annexure II**.

In addition, funds are also released to States/UTs under the centrally sponsored scheme "Assistance to state agencies for intra-state movement of foodgrains & FPS Dealers margin under NFSA" for meeting the expenditure incurred by States/UTs for meeting expenditure on intra-state movement and handling of foodgrains and Fair Price Shop (FPS) dealers' margin for foodgrains distributed to beneficiaries under the Act. The details of funds released to States/UTs during the last 5 years are in **Annexure III**.

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(c): As an outcome of the use of technology in TPDS operations i.e., digitization of ration cards/beneficiary databases, Aadhaar seeding, de-duplication process, identification of duplicates, ineligible records, deaths, permanent migration of beneficiaries, etc. all States/UTs have been able to weed-out ineligible ration cards in order to achieve rightful targeting. A statement showing the State-wise, and year-wise number of deleted ration cards is in **Annexure IV**.

ANNEXURE I

ANNEXURE REFERRED TO IN PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 856 DUE FOR ANSWER ON 03.12.2024 REGARDING “REGISTERED BENEFICIARIES OF PDS”.

State/UT wise number of beneficiaries during the last 5 years

Sl. No.	States/ UTs	Actual number of beneficiaries covered (In lakh)					
		As on 31.03.2020	As on 31.03.2021	As on 31.03.2022	As on 31.03.2023	As on 31.3.2024	As on 31.08.2024
1	Andhra Pradesh	268.22	268.22	268.22	268.22	268.22	268.22
2	Arunachal Pradesh	8.21	8.40	8.40	8.40	8.40	8.40
3	Assam	251.53	250.30	251.17	251.17	251.17	251.17
4	Bihar	857.12	871.16	871.16	871.16	871.16	871.16
5	Chhattisgarh	200.77	200.77	200.77	200.77	200.77	200.77
6	Delhi	72.73	72.78	72.78	72.78	72.78	72.78
7	Goa	5.32	5.32	5.32	5.32	5.32	5.32
8	Gujarat	382.54	341.71	345.15	344.15	351.60	362.98
9	Haryana	126.49	126.49	126.49	126.49	126.49	126.49
10	Himachal Pradesh	28.64	28.64	28.64	28.64	28.64	29.88
11	Jharkhand	263.70	263.70	264.26	264.19	264.19	264.19
12	Karnataka	401.93	401.93	401.93	401.93	401.93	401.93
13	Kerala	154.80	154.80	154.80	154.80	154.80	154.80
14	Madhya Pradesh	546.42	470.47	482.59	511.32	534.79	534.79
15	Maharashtra	700.17	700.17	700.17	700.17	700.17	700.17
16	Manipur	24.57	18.60	19.97	20.08	20.08	20.87
17	Meghalaya	21.46	21.46	21.46	21.46	21.46	21.46
18	Mizoram	6.68	6.68	6.68	6.81	6.83	7.05
19	Nagaland	14.05	14.05	14.05	14.05	14.05	14.05
20	Odisha	323.60	324.33	324.15	325.03	325.98	325.17
21	Punjab	141.51	141.51	141.51	141.51	141.45	141.45
22	Rajasthan	446.63	440.01	440.01	440.01	440.01	440.01
23	Sikkim	3.79	3.79	3.79	3.81	3.81	3.81
24	Tamil Nadu	357.34	364.69	364.69	364.12	364.12	364.12

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25	Telangana	191.62	191.62	191.62	191.62	191.62	191.70
26	Tripura	24.83	24.83	24.83	24.43	24.43	24.43
27	Uttar Pradesh	1520.59	1465.94	1487.44	1497.77	1505.19	1509.82
28	Uttarakhand	61.94	61.94	61.94	61.94	61.94	61.94
29	West Bengal	601.84	601.84	601.84	601.84	601.84	601.84
30	A&N	0.61	0.61	0.61	0.61	0.61	0.61
31	DNH&DD	2.91	2.86	3.02	2.69	2.69	2.69
32	Lakshadweep	0.22	0.22	0.22	0.22	0.22	0.22
33	Chandigarh (DBT)	2.80	2.80	2.76	2.99	2.99	2.99
34	Puducherry (DBT)	6.15	6.30	6.23	6.34	6.34	6.34
35	J&K	72.05	72.41	72.41	72.41	72.41	72.41
36	Ladakh	1.44	1.44	1.44	1.44	1.44	1.44
Total		8095.22	7932.80	7972.53	8010.70	8049.94	8067.47

ANNEXURE II**ANNEXURE REFERRED TO IN PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 856 DUE FOR ANSWER ON 03.12.2024 REGARDING “REGISTERED BENEFICIARIES OF PDS”.**

Food subsidy released to FCI & DCP States during the last 5 years:

S.NO.	Financial Year	FCI*	DCP States	(in Rs. Crores)
		Subsidy released	Subsidy released	Total Subsidy released
	2019-20	119164.00	33508.35**	152672.35
	2020-21	462789.00	78337.77	541126.77
	2021-22	208929.00	79789.54	288718.54
	2022-23	200219.20	72282.50	272501.70
	2023-24	139661.03	71733.36	211394.39

Note:

* It includes repayment towards NSSF loan of Rs.44,164.02 crore in FY 2019-20 by FCI.

* Rs.3,39,236 Cr for FY 2020-21 released from food subsidy were adjusted for repayment of entire NSSF loan.

** The RE, 2019-20 was Rs. 33508.35 crore. This excludes Rs.11,436 crore (as part of NSSF loan), taken from FCI to DCP States which was returned to FCI in 2020-21.

The state-wise breakup of food subsidy released to DCP States:

S.No.	Name of the State	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	7404.42	8424.72	9323.38	6635.97	6268.19
2	Bihar	2535.71	4117.33	7671.9	10966.1	6557.64
3	Chhattisgarh	4628.11	7193.13	9047.77	7574.81	5236.13
4	Gujarat	69.03	9.24	749.43	311.54	267.83
5	Karnataka	205.79	323.99	1682.12	2191.75	1222.13
6	Kerala	469.3	1214.98	1777.86	1544.89	1151.85
7	Madhya Pradesh	8888.39	11946.44	14420.62	9471.5	16939.27
8	Maharashtra	1920.17	2555.74	4082.07	2725.75	3923.29
9	Odisha	5807.45	8985.73	7892.69	7600.05	14473.68
10	Punjab	1612.09	1761.53	2047.53	1202.49	2064.56
11	Rajasthan ^	-	-	-	-	0
12	Tamil Nadu	3242.79	3109.76	6250.93	8685.95	7072.53
13	Telangana	4858.89	6879.59	7665.02	5242.76	5367.07
14	Uttar Pradesh	-	-	-	-	0
15	Uttarakhand	903.12	1371.33	1554.43	1212.25	724.39
16	West Bengal	2194.86	8792.03	5421.34	6580.11	0
17	Jharkhand ^^	-	3.66	-	-	42.77
18	Tripura	-	29.79	15.58	148.67	106.51
19	DBT & Misc.	204.24	182.78	186.87	187.9	267.6
20	Himachal Pradesh \$	-	-	-	-	47.38
		44944.36**	66901.77	79789.54	72282.49	71732.82

Note:-

** This includes Rs.11,436 crore taken from FCI (for DCP States) which was returned to FCI in 2020-21.

^ Rajasthan has adopted Non- DCP in RMS 2017-18.

^^ Jharkhand was DCP for KMS 2016-17 (only for 1 district) 2017-18 (only for 5 District), 2018-19 (only for 6 District). They have adopted Non-DCP in KMS 2019-20. Adopted DCP in FY 2023-24

\$ Himachal Pradesh has adopted DCP Mode in 2023-24

Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra & Nagar Haveli and Sikkim.

ANNEXURE III

ANNEXURE REFERRED TO IN PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 856 DUE FOR ANSWER ON 03.12.2024 REGARDING “REGISTERED BENEFICIARIES OF PDS”.

Funds released under the Scheme “Assistance to state agencies for intra state movement of foodgrains & FPS Dealers margin under NFSA” during the last 5 years:

	States/UTs	Fund Released (In crore)				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	62.52	271.76	122.37	91.73	105.44
2	Arunachal Pradesh	0.00	0.80	0.00	44.19	8.39
3	Assam	0.00	368.08	545.75	826.91	321.75
4	Bihar	342.43	796.58	743.27	881.05	434.73
5	Chhattisgarh	31.28	124.07	72.48	181.88	355.06
6	Delhi	136.83	4.15	26.27	48.88	0.00
7	Goa	1.81	3.15	2.66	4.69	5.67
8	Gujarat	146.47	285.75	309.46	260.20	124.37
9	Haryana	6.70	19.23	178.23	43.26	45.78
10	Himachal Pradesh	29.18	2.79	17.69	188.03	29.58
11	Jharkhand	317.72	170.94	282.50	187.02	99.64
12	Karnataka	0.00	84.39	764.16	354.89	148.70
13	Kerala	0.00	23.53	121.00	110.03	403.63
14	Madhya Pradesh	0.00	634.60	129.13	844.50	234.66
15	Maharashtra	305.83	501.91	289.72	621.69	703.54
16	Manipur	0.00	21.63	81.19	31.54	36.46

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17	Meghalaya	0.00	104.61	38.78	79.78	20.59
18	Mizoram	14.60	11.08	7.71	12.57	0.00
19	Nagaland	0.00	15.63	8.15	61.06	31.42
20	Odisha	0.00	18.44	294.18	110.86	872.57
21	Punjab	9.30	9.24	51.08	0.00	50.06
22	Rajasthan	95.86	374.02	585.84	406.77	479.15
23	Sikkim	4.92	5.85	7.59	12.33	3.85
24	Tamil Nadu	0.00	54.32	131.65	543.01	145.90
25	Telangana	0.00	253.36	69.18	147.95	378.50
26	Tripura	32.28	30.50	64.53	49.15	23.92
27	Uttar Pradesh	141.05	1520.57	195.77	1325.40	3213.86
28	Uttarakhand	0.00	6.04	67.19	379.83	58.71
29	West Bengal	0.00	626.64	741.32	535.06	226.32
30	A & N	0.00	0.06	0.00	0.00	0.00
31	Chandigarh	0.00	0.16	0.37	0.00	0.00
32	DNH&DD	0.00	0.43	1.01	1.55	0.87
33	Lakshadweep	0.00	0.00	0.00	0.00	0.00
34	Puducherry	0.00	0.36	2.25	2.13	0.00
35	J&K	0.00	137.85	47.51	184.08	139.96
36	Ladakh	0.00	0.00	0.00	0.00	1.38
Total Release		1678.78	6482.54	6000.00	8572.03	8704.46

ANNEXURE IV

ANNEXURE REFERRED TO IN PART (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 856 DUE FOR ANSWER ON 03.12.2024 REGARDING “REGISTERED BENEFICIARIES OF PDS”.

The detail showing State-wise, year-wise number of deleted ration card:

Sl.	State/UT	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	12,762	24,523	13,128	30,94,232	52,610
2	Andaman & Nicobar	421	431	96	950	47
3	Arunachal Pradesh	-	-	-	1,151	328
4	Assam	22,412	21,291	11,120	28,590	38,590
5	Bihar	3,92,713	99,404	15,678	1,61,809	4,49,525
6	Chandigarh	-	-	-	684	2,291
7	Chhattisgarh	1,38,967	4,508	10,400	20,715	29,108
8	DNH and Daman & Diu	577	5,840	2,454	73	1
9	Delhi	381	518	448	116	3,686
10	Goa	888	148	805	2,117	5,801
11	Gujarat	23,038	47,936	2,19,151	1,32,519	1,35,362
12	Haryana	-	-	-	1,96,174	8,49,972
13	Himachal Pradesh	367	4,376	2,538	3,299	7,551
14	Jammu and Kashmir	13,869	13,224	33,677	2,927	5,403
15	Jharkhand	60,333	65,234	-	75,137	29,771
16	Karnataka	1,09,312	31,753	42,558	48,477	74,401
17	Kerala	2,543	52,475	1,04,511	41,998	40,800

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18	Ladakh	NIL	NIL	614	30	58
19	Lakshadweep	6	7	33	38	89
20	Madhya Pradesh	61,265	1,65,829	9,93,704	98,186	4,96,092
21	Maharashtra	6,53,677	1,31,986	36,119	1,44,985	2,01,676
22	Manipur	-	45,321	9,411	30,493	9,684
23	Meghalaya	10,525	16	-	402	1,612
24	Mizoram	156	1,443	1,637	3,617	4,115
25	Nagaland	18,552	7,304	-	3,428	3,177
26	Odisha	-	-	-	64,122	31,240
27	Puducherry	2,093	1,881	1,731	538	847
28	Punjab	94,031	1,79,837	3,305	1,52,497	1,23,722
29	Rajasthan	72,276	5,80,241	1,35,283	2,65,390	26,386
30	Sikkim	5,622	6,981	-	458	-
31	Tamil Nadu	-	-	2,00,942	86,150	73,875
32	Telangana	40,684	12,154	-	4,988	34,064
33	Tripura	552	1,099	1,100	1,254	800
34	Uttar Pradesh	41,52,273	8,54,025	7,19,213	9,99,100	7,00,138
35	Uttarakhand	-	-	49,712	66,627	9,691
36	West Bengal	1,00,151	59,666	2,93,326	6,47,003	7,56,860
	Grand Total	59,90,446	24,19,451	29,02,794	63,80,274	41,99,373
